

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)

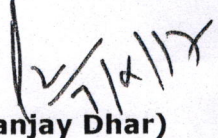
O R D E R

No: 875 Dated: 07/10/2017

Sanction is hereby accorded to the grant of 180 days maternity leave w.e.f. 13-09-2017 to 11-03-2018 and cancellation of 08 days medical leave w.e.f. 13-09-2017 to 20-09-2017 in favour of Mrs. Preet Simran Kour, Munsiff, Kathua with permission to leave the station.

Further, District Mobile Magistrate(T), Kathua shall hold the additional charge of Court of Munsiff, Kathua during the leave period of the officer.

By Order.


**(Sanjay Dhar)
Registrar General**

No: 25 034-30/91 Dated: 07/10/2017

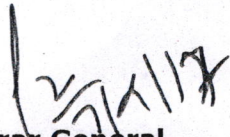
Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Administrative Judge District, Kathua.

....for information of His Lordship.

3. Principal District & Sessions Judge, Kathua.
4. Mrs. Preet Simran Kour, Munsiff, Kathua.
- ✓ 5. District Mobile Magistrate(T), Kathua.

.....for information and n/a.


Registrar General